- & Development Office No rehabilitation residential lease was executed by the Delhi Development Authority.
- (b) The terms contained in the rehabilitation rasidential leases are as prescribed in the rules framed under the Act mentioned in (a) above. The terms of the other mentioned leases are according to the policy of Government laid down for Nazul leases.
- (c) The ban on inspection of rehabilitation leases has been continued on account of representations received from/on behalf of these leases and in view of the fact that most of these are small leases of 200 sq. yds. or less and were given to rehabilitate the displaced persons.

Irrigation Facilities for Cultivable Lands in States

4590. SHRI MADHAVRAO SCIN. DIA: Will the Minister of IRRIGA-TION be pleased to state:

(a) the total area under cultivation in Madhya Pradesh and in other States/ Union Territories and how much of it is presently provided with irrigation facilities i.e. covered under major and minor irrigation schemes and facilities:

- (b) the percentage of the total cultivable area, the irrigated land constitute in Madhya Pradesh and in other States/Union Territories; and
- (c) what fiscal provisions for providing major and Minor irrigation facilities have been approved by the Planning Commission and the Central Government for the Sixth Plan period and the Annual Plan (1983-84) for each State/Union Territory?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA): (a) and (b) Land Use Statistics are compiled by the Department of Agriculture & Cooperation. The latest statistics available is for the year 1978-79. Figures of gross sown area, gross irrigated area and its percentage to gross sown area are given in the enclosed statement.

(c) A Statement is attached.

Statement-I

Gross Irrigated Area, Gross sown and Percentage of Gross Irrigated to Gross Sown Area in India during 1978-79

(Thousand hectares)

SI. No.	State/Union Territories	Gross Irrigated Area	Gross Sown Area	Percentage to gross irrigated area to gross sown area
1	2	3	4	- 5
1. A	ndhra Pradesh	4698	13121	35.8
2. As	ssam	572	3311	17.3
3. Bi	har	3707	11381	32.6
4. G	ujarat	1936	10389	18.6
5. Ha	aryana	2979	5522	53.9
6. H	imachal Pradesh	156	935	16.7
7. Ja	mmu & Kashmir	405	990	40.9
8. K	arnataka	1718	11133	15.4

Written Answers SRA	AVANA 31, 19	005 (SAKA) W	ritten Answe	rs 254
1 2	3	4	5	5
9. Kerala	354	2886	12	,3
10. Madhya Pradesh	2413	21747	11	.1
11. Maharashtra	2306	19860	11	.6
12. Manipur	75	213	35	. 2
13. Meghalaya	50	223	22	.4
14. Nagaland	54	150	36	.0
15. Orissa	1586	8275	19	.2
16. Punjab	5536	6 6 30	83	.0
17. Rajasthan	3451	17496	19	.7
18. Sikkim	10	65	15	. 4
19. Tamil Nadu	3819	7684	49	0.7
24. Tripura	29	385	7	7.5
21. Uttar Pradesh	10575	24300	43	3.5
22. West Bengal	1541	7878	49	0.7
23. A & N Island		33		_
24. Arunachal Pradesh	24	128	18	8.8
25. D & N Haveli	. 1	201	2	4.8
26. Delhi	64	117	5	4.7
27. Goa, Daman & Diu	13	143	9	9.1
28. Lakshadweep	_	3		_
29. Mizoram	8	106	ū	7.5
30. Pondicherry	40	52	7	6.9
ALL INDIA	48090	175177	2	7.5
	Statemen	nt-II		
				. Crores)
SI. Name of State No.	Approved outlay for			
	Sixth Plan		Annual P	lan-1983-8
	Major & Medium	Minor	Major & Medium	Minor
1. Andhra Pradesh	791.29	79.00	127.00	15.00
2. Assam	62.50	74.50	12.44	16.00

255	Written Answers	AUGUST 22, 1983		Written Ans	Written Answers 256	
1	2	3	4	5	6	
3.	Bihar	850.00	168.70	165.00	44.00	
4.	Gujarat	980.00	88.00	213.00	22.75	
5.	Haryana	362.25	23.71	82.59	5.07	
6.	Himachal Pradesh	10.45	21.00	1.60	5.70	
7.	Jammu & Kashmir	60.94	44.50	11.07	7.50	
8.	Karnataka	440.50	100.00	86.90	20.79	
9.	Kerala	256.05	40.00	59.70	7.00	
10.	Madhya Pradesh	780.00	267.75	164.07	47.10	
11.	Maharashtra	1138.66	164,65	299.35	42.04	
12.	Manipur	40.00	8.50	8.00	1.25	
13.	Meghalaya	1.00	6.00	0.30	1.25	
14.	Nagaland	sandpoints	10.00	-	2.00	
15.	Orissa	360.00	85.00	78.50	20.00	
16.	Punjab	277.29	9.43	43.20	2.50	
17.	Rajasthan	375.00	34.00	76.70	6.75	
18.	Sikkim	-	4.00	_	1.27	
19.	Tamil Nadu	149.79	39.40	53.83	4.54	
20.	Tripura .	19.00	13.10	4.00	3.00	
21.	Uttar Pradesh	1049.74	279.96	190.70	57.77	
22.	West Bengal	240.00	150.50	38.13	12.90	
	Sub-Total States :	8244.46	1711.70	1718.08	360.40	
	Union Territories:	56.90	29.60	13.57	7.74	

90.00 70.00

8391.36 1811.30 1743.35

11.70 16.50

384.64

Central Sector

Grand Total